GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

RAJYA SABHA

UNSTARRED QUESTION NO. 2828 TO BE ANSWERED ON 24TH MARCH, 2023

Concessional finance under FIDF

2828 Shri Pabitra Margherita:

Will the Minister of Fisheries, Animal Husbandry and Dairying be pleased to state:

- (a) whether it is a fact that the Fisheries and Aquaculture Infrastructure Development Fund (FIDF) was set up to provide concessional finance to State Governments/Union Territories;
- (b) the State-wise data of concessional finance provided to State Governments/Union Territories under the scheme;
- (c) the total fish production in India as well as Assam in 2021 in comparison to 2014; and
- (d) the assistance/schemes provided by Government to support fisheries sectors in Assam?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a) to (b): Yes, Sir. The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has set up Fisheries and Aquaculture Infrastructure Development Fund (FIDF) in the year 2018-19 with a total fund size of Rs 7522.48 crore. FIDF *inter-alia* provides concessional finance to various Eligible Entities (EEs), including State Governments/Union Territories and State entities for development of identified fisheries infrastructure facilities through Nodal Loaning Entities (NLEs). Under the FIDF, the Department of Fisheries provides interest subvention up to 3% per annum for providing the concessional finance by the NLEs at the interest rate not lower than 5% per annum.

The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has so far accorded approvals to a total of 121 proposals of various End Implementing Agencies including State Governments/UTs at a total cost of Rs. 5588.63 crore with project cost restricted for interest subvention of Rs. 3738.19 crore for development of fisheries infrastructures. The State/UT-wise details of the project approved are furnished below:

SI No	Name of State	No. of projects approved	Total Project Cost (Rs. in crores)	Amount eligible for interest subvention (Rs. in crores)
1.	Andhra Pradesh	8	1313.32	615.27
2.	Arunachal Pradesh	1	0.68	0.54
3.	Assam	1	0.41	0.18
4.	Goa	1	6.42	5.00
5.	Gujarat	5	1354.92	750.00
6.	Haryana	1	1.17	0.64
7.	Himachal Pradesh	1	5.17	5.00
8.	Jammu and Kashmir	2	120.7	93.17
9.	Karnataka	2	1.44	0.79
10.	Kerala	2	161.82	150.00
11.	Maharashtra	10	943.69	718.00
12.	Manipur	4	1.15	0.90
13.	Mizoram	1	8.57	6.85
14.	Odisha	4	60.18	33.83
15.	Tamil Nadu	66	1576.08	1338.21
16.	Telangana	1	4.7	2.31
17.	Uttar Pradesh	1	0.22	0.09
18.	West Bengal	10	27.99	17.41
	Total	121	5588.63	3738.19

(c) to (d): The overall fisheries production in the country reached at 162.48 lakh tonne in 2021-22 from 102.60 lakh tonne in 2014-15. Similarly, the fish production in Assam reached at 4.17 lakh tonne in 2021-22 from 2.83 lakh tonne in 2014-15. In addition to the FIDF, the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying is also implementing flagship scheme namely Pradhan Mantri Matsya Sampada Yojana (PMMSY) with effect from the financial year 2020-21 to 2024-25 for development of fisheries sector in all States/Union Territories including Assam. Under PMMSY, during the last two financial years (2020-21 and 2021-22) and current year (2022-23), the Ministry of Fisheries, Animal Husbandry and Dairying has accorded approvals to the fisheries development proposals of Government of Assam at a total cost of Rs. 328.06 crore with central share of Rs. 164.25 crore and released central funds of Rs.104.70 crores to the State Government for development of fisheries in the State.
